

**Classroom / offline Training**  
**One week / 2 days/3 days (21 to 25 November 2022)**

RGNIIPM has been established by Government of India as the Center of Excellence for IPR training under Ministry of Commerce & Industry and is engaged in conducting training programs relating to Intellectual Property Rights (IPRs) i.e. Patents, Designs, Trademarks, GI, Copyrights, SICLDR etc. Recently, RGNIIPM has received many requests for conduction of program. Hence it is decided to conduct such programs to spread awareness in the public interest.

**Details of Classroom Training Program are as under :-**

Objectives of Course:-

- to give training of Patent filing, search of Specification writing etc.
- to give training on Patent prior art search, Design filing, copyright filing, IP commercialization etc.

Expected outcome:-

- Participants will be aware about IP filing and search of IP before filing of any application so that proper IP can be protected

**Eligibility:** Any interested person can join & there is no age limit

Venue of Training : Offline/ Classroom training at  
Rajiv Gandhi National Institute of Intellectual Property Management(RGNIIPM),  
3- Hislop College Road, Civil Lines, Near Nagpur University, Nagpur – 440 001 (INDIA)

**Enquiry/ Contact Persons** (During Monday to Friday 11.00 to 5 PM): - any enquiry can be send to **[ipr-training@gov.in](mailto:ipr-training@gov.in)**

**Mr Patil** - 9922453057  
Mr Bharat - 9892605892

Ms Maulikar- 0712 - 2540920

Mr Himanshu 9165637706  
Mr Borkar 9224425777

**Classroom / Offline 2 Days Training program at RGNIIPM Nagpur: -**

Name & duration of training program	Training dates & Daily Timing	Normal Training Fees (INR) with all tax	50% Concession Fee for
			<ul style="list-style-type: none"> <li>• Student OR</li> <li>• Lady participant OR</li> <li>• Owner or employees of Start-up or SME/MSME OR</li> <li>• 4 or more participants from one organization OR</li> <li>• Officials from Colleges, Institutes</li> </ul>
Patent filing requirement in India, Patentability, Forms, fees, Examination of Patent application, Exercise on important forms filling; (1 day) Patent Specification, Case study; (1 day)	21 to 22 November 2022  IST	Rs 4000* per participant	Rs. 2000* Per participant
Patent Specification, Case study (1 day) Patent Search, IPC, how to search Hands-on Exercise on prior art search; (1 day)	22 to 23 November	Rs 4000* per participant	Rs. 2000* Per participant
Patent Search, IPC, how to search Hands-on Exercise on prior art search; (1 day) Hands-on Exercise of Patent Specification / Claims writing (1 day)	23 to 24 November	Rs 4000* per participant	Rs. 2000* Per participant
*Two/One day training program inclusive of Bag, training material, Bare act, writing pad, Pen, certificate, tea, working lunch			

**Participants can choose combination of 1 or 2 days program & fees will reduced accordingly as mentioned below**

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### Classroom/Offline 3 days Training program: -

Name & duration of training program	Training dates & Daily Timing  (10 Am to 6 Pm)  IST	Normal Training Fees (INR) with all tax	50% Concession Fee for
			<ul style="list-style-type: none"> <li>• Student OR</li> <li>• Lady participant OR</li> <li>• Owner or employees of Start-up or SME/MSME OR</li> <li>• 4 or more participants from one organization OR</li> <li>• Officials from Colleges, Institutes</li> </ul>
Patent filing requirement in India, Patentability, Forms, fees, Examination of Patent application, Exercise on important forms filling; (1 day) Patent Specification, Case study (1 day) Patent Search, IPC, how to search Hands-on Exercise on prior art search; (1 day)	21 to 23 November 2022	Rs 6000* per participant	Rs. 3000* Per participant
Patent Specification, Case study (1 day) Patent Search, IPC, how to search Hands-on Exercise on prior art search; (1 day) Hands-on Exercise of Patent Specification / Claims writing; (1 day)	22 to 24 November	Rs 6000* per participant	Rs. 3000* Per participant

*\*One week/Three/Two/One day training program inclusive of Bag, training material, Bare act, writing pad, Pen, certificate, tea, working lunch*

**Participants can choose combination of 1 or 2 days program & fees will reduced accordingly as mentioned below**

### Classroom/Offline One week skill development Training program: -

Patent filing requirement in India, Patentability, Forms, fees, Examination of Patent application, Exercise on important forms filling; (1 day) Patent Specification, Case study; (1 day) Patent Search, IPC, how to search Hands-on Exercise on prior art search; (1 day) Hands-on Exercise of Patent Specification / Claims writing; (1 day)	21 to 25 November 2022  (10 Am to 6 Pm)  10.00 Hrs. to 18.00 Hrs. IST	Rs 10000* per participant	Rs. 5000* Per participant
Patent commercialization, IP Policy etc. , Copyright filing requirement in India , Design filing requirement in India, Other proceedings of Patents like Term, renewal, working of patent, opposition etc.,, (1 day)			

*\*One week/Three/Two/One day training program inclusive of Bag, training material, Bare act, writing pad, Pen, certificate, tea, working lunch*

**Participants can choose combination of 1 or 2 or 3 days program & fees will reduced accordingly as mentioned below**

**Please note:-**

- The following training program fee does not include the cost of accommodation and travel of participant.
- Certificate will be given to all participant for offline /classroom training programme
- There are limited 50 seats for registration only & will be based on first come first serve basis

## \*Details of Fees Concessions:-

- 50 % fee concession on “training fee” for **Students** who are admitted or pursuing course during 2022-23. **Students from “Distance Learning or Online Courses” are also entitled to get “Students Concessions”**. Participants seeking “Student concession” in “training fees” shall provide a self-attested copy of Bonafide certificate from Institute/university OR self-attested photocopy of Identity card for the year 2022-23 from the respective Institute/university and should bring original at the time of training for verification; This concession will not be applicable to who already availed fifty percent fee concession;
- 50 % fee concession on “training fee” for **lady participant**. Self-attested photocopy of ID card to be submitted and should bring original at the time of training for verification. This concession will not be applicable to who already availed fifty percent fee concession;
- 50 % fee percent concession on “training fee” for the participants who are owner or employees of **start-up or MSME** or SME. Valid Identify card issued by startup/MSME/SME and photocopy of Start-up certificate received from DPIIT or photocopy of MSME certificate shall be provided by the participant. This concession will not be applicable to who already availed fifty percent fee concession;
- 50 % fee percent concession on “training fee” for any one organization nominating **4 or more participants for a single training program OR they can suo-moto come with ID card of single organisation**. Copy of self-attested valid Identity card of organization or letter on letterhead for deputation from organization shall be provided. This concession will not be applicable to who already availed fifty percent fee concession;
- 50 % fee percent concession on “training fee” for any College / Institute nominating any number of officials for **training program**. Copy of self-attested photocopy of valid Identity card of Institute or letter on letterhead for deputation from Institute shall be provided. This concession will not be applicable to who already availed fifty percent fee concession;
- Any two or more fees concessions cannot be allowed to be clubbed.

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## **Online Registration form & link**

<https://forms.gle/9X1ta6tWkLv3yQgp9>

After submitting online form and making payment you are requested to inform via email to [ipr-training@gov.in](mailto:ipr-training@gov.in)



Scan for Registration

Rajiv Gandhi National Institute of Intellectual Property Management Government of India,  
Ministry of Commerce and Industry, DPIIT, Office of CGPDTM,  
Hislop College Road, Civil lines, Near Nagpur University, Nagpur, Maharashtra - 440001, India

Email: [ipr-training@gov.in](mailto:ipr-training@gov.in)

Website: [www.ipindia.gov.in](http://www.ipindia.gov.in)